

(Shri Samar Mukherjee)

the demands by the respective departments but to no effect as yet. But the Union Government cannot, in fact, deny its responsibilities. The responsibility for the exorbitant rise in prices obviously lies with the Central Government. Similarly the Central Government have to act for implementing a national formula of D.A. neutralising the rise in prices about repealing NSA and all other anti-workers legislations. A dozen of union activists in J & K State still remain out of service. The Government Servants' Conduct Rules framed by the British colonialists in the first decade of this century continue to shackle the Government employees and debar them from trade union and democratic rights except in West Bengal where the left Front Government have completely scrapped it last year and have granted full trade union and democratic rights to the employees. All India State Government Employees' Federation is the only national organisation of the State Government employees but have not got recognition. So, this unsympathetic and stoic attitude of the Union Government towards the problems of this huge mass of working peoples is causing deep discontent among them.

I, therefore, urge upon the Government to implement the just demands of the 5 million State Government employees without any further delay.

(viii) COMMUNAL RIOTS IN BIHAR-SHARIF

SHRI G. M. BANATWALLA (Ponani): It is most unfortunate that a communal riot has now flared up in Biharsharif. A few days back, it was Nagina near Bijnor in U.P. that was rocked by communal riot. In Biharsharif, the four-day-old riot has spread to rural and suburban areas of this town in Nalanda District. Violence has with passage of time spread to Jamalichok, Mxananpur, Bakra, Pulani and several other areas around

Biharsharif. There is widespread violence, loot and arson. Even people attending a burial were injured when a group opened fire upon them. More than 19 persons have been killed and a large number injured even according to reported official figures.

The immediate need is restoration of law and order. There is panic among the minority community. Let the Central Government give every aid to the State in maintenance of peace. The unfortunate victims deserve every help. Let compensation be paid and complete rehabilitation be carried out. It is absolutely necessary that the anti-social elements indulging into violence be dealt with severely, without, however, harassment of the innocent.

Circumstances and the spread of the violence clearly point towards the failure of intelligence and the law-enforcing authorities. This aspect, too, must be fully and satisfactorily enquired into and action taken.

I also urge upon the hon. Home Minister to make a statement in the House.

15.00 hrs.

(ix) INDUSTRIAL UNREST IN BANGALORE BASED PUBLIC SECTOR UNDERTAKINGS

SHRI INDRAJIT GUPTA (Basirhat): The 77-day long strike of the workers of Bangalore-based public sector undertakings was called off on 12-3-81 in response to the appeals made by the Chief Minister of Karnataka and leaders of all political parties in the State Assembly. The Chief Minister gave an assurance that if the strike was called off, he would persuade the Central Government to resume negotiations for a fair settlement of the dispute.

Although nearly 8 weeks have passed since the strike was called of.